

(b) if so, the amount earmarked for the year 1997-98;

(c) whether the Government are concerned over the defeat of India in all the events in the country or abroad till-date besides Titan Cup; and

(d) if so, the steps taken or proposed to be taken by the Government to improve the condition of Indian Cricket?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : (a) Nil.

(b) Nil.

(c) and (d) The Government is very much concerned about the defeat of Indian Cricket team in the recent matches. Board of Control for Cricket in India, the apex body for promotion of Cricket, has assigned the failure to lack of killer instinct among the players of the team. The Board is taking steps for adopting modern techniques for overcoming similar problems in future.

The Government is taking steps for improving the performance of Indian team in various sports disciplines including Cricket. Guidelines for assisting National Sports Federations have been recently revised with a view to giving required assistance for promotion of sports and achieving excellence at National and International sports events.

#### **Petrol Pumps and LPG Agencies**

1867. SHRI K.D. SULTANPURI : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the Government are considering to set up LPG agencies and petrol pumps in hilly areas of Himachal Pradesh;

(b) if so, whether the Government have conducted any survey in this regard; and

(c) if so, the names of places where the survey has been conducted and the time by which these agencies and petrol pumps are likely to start their functioning?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) to (c) The information is being collected and will be laid on the Table of the House.

#### **Improvement of Professional Ability**

1868. PROF. OMPAL SINGH 'NIDAR' : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government had launched an ambitious scheme to improve the condition and the professional ability of the teachers;

(b) if so, whether the Union Government had released any amount for the said scheme;

(c) whether even the one fourth of the said amount has not been utilised;

(d) if so, the reasons therefor;

(e) whether the Government have taken any action to utilise the allocated fully to fulfil the ambitious scheme; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA):

(a) No, Sir.

(b) to (f) Do not arise.

[English]

#### **Mapping the Ground Water Resources**

1869. SHRI PRAKASH VISHWANATH PARANJPE :  
SHRI MADHUKAR SARPOTDAR :  
DR. LAXMINARAYAN PANDEY :

Will the Minister of WATER RESOURCES be pleased to state :

(a) whether any scientific survey and satellite imaging has been carried out for mapping the ground water resources in the bed of the vedic river Sarawati (now extinct);

(b) if so, the details thereof;

(c) whether the Government's attention has been drawn to an action plan proposed by a former executive of the Asian Development Bank for reviving water resources;

(d) if so, the details thereof; and

(e) the steps taken by the Union Government to consider ways and means for the implementation of the aforesaid plan?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI SIS RAM OLA) : (a) and (b) Joint studies have been carried out by the Department of Space through Regional Remote Sensing Service Centre, Jodhpur and Space Applications Centre, Ahmedabad and some other organisations for reconstruction of Palaeo drainage network in North Western India including the areas sometimes referred to as vedic river Saraswati by using data from Indian Remote Sensing Satellite and European Remote Sensing Satellite. A joint study team comprising members from different central and state organisations has also been constituted by Regional Remote Sensing Centre, Jodhpur, to carry out the work of reconstruction of Palaeo drainage network of Western Rajasthan.

(c) to (e) A research project proposal titled "Saraswati River Area Development Project - Concept and Proposal" was received in the Ministry of Water

Resources in October, 1996 from a former Executive of the Asian Development Bank. The proposal envisages :

- (i) reviving the sacred Saraswati River area in North-Western India as a region of perennial springs, lakes and rivers;
- (ii) improving the water availability and quality of water for domestic needs, livestock and irrigation;
- (iii) promoting integrated rural development of the region;
- (iv) promoting archaeological excavations, protecting and preserving cultural heritage and setting up in-situ museums for the people to understand and appreciate our ancient culture.

In the first phase of the scheme, an estimated cost of Rs. 20.67 lakhs has been proposed for preparation of a comprehensive Project Plan document (Pre-feasibility report). The remaining stages of work to follow have not been indicated in details. The proposal for granting financial support for the first phase of work is at consultation stage.

[Translation]

#### Narmada Water Dispute Tribunal

1870. DR. SATYANARAYAN JATIA : Will the Minister of WATER RESOURCES be pleased to state :

(a) the expenditure incurred by the each concerned State on its own and out of the financial assistance received from the Union Government, separately in connection with utilisation of water allocated under Narmada River Water Distribution Tribunal as on March 1997;

(b) the quantum of water out of the water made available to each State, the utilisation of which would be ensured under the scheme launched in this regard; and

(c) the time by which the scheme would be completed and the State-wise details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI SIS RAM OLA) : (a) A statement is enclosed.

(b) and (c) As per the Award of Narmada Water Disputes Tribunal (NWDT), the quantum of available flow in river Narmada at Sardar Sarovar Dam site is assessed as 28 million acre feet (MAF) on the basis of 75% dependability. Out of which, the shares allocated to four party States are as under :

|                |                               |
|----------------|-------------------------------|
| Gujarat        | 9.00 million acre feet (MAF)  |
| Madhya Pradesh | 18.25 million acre feet (MAF) |
| Maharashtra    | 0.25 million acre feet (MAF)  |
| Rajasthan      | 0.50 million acre feet (MAF)  |

The Narmada Water Dispute Tribunal has envisaged completion of all the projects in Narmada Valley by 2024 A.D.

The respective State Governments have planned for major, medium and minor irrigation projects to utilise their shares of Narmada Water. However, the actual completion of these projects would depend on mobilisation of required resources and obtaining of statutory and other clearances wherever necessary, by the States.

#### Statement

The State-wise details of expenditure incurred on various completed and ongoing major and medium irrigation projects in Narmada Basin are as under :

(Rs. in crores)

|                |                    |   |
|----------------|--------------------|---|
| Gujarat        | - 5521.2           | (includes share costs of  |
|                | (upto March, 1997) | Madhya Pradesh, Rajasthan and Maharashtra for Sardar Sarovar Project) |
| Madhya Pradesh | - 1194.99          |   |
|                | (upto March, 1996) |   |

Under the Accelerated Irrigation Benefit Programme (AIBP), Central Loan Assistance of Rs. 71.25 crores and Rs. 37.50 crores were provided to Sardar Sarovar Project in Gujarat and Indira Sagar Project in Madhya Pradesh respectively, during 1996-97 which were fully utilised by the State Governments.

The Government of India has also sanctioned Additional Central Assistance in lieu of World Bank loan assistance of Rs. 430.76 crores upto March, 1997 for Sardar Sarovar Project in Gujarat against the reimbursable expenditure of Rs. 484.21 crores. The State-wise details of Additional Central Assistance released are as under :

(Rs. in crores)

|                |          |
|----------------|----------|
| Madhya Pradesh | - 172.21 |
| Maharashtra    | - 81.58  |
| Gujarat        | - 176.97 |
| Total          | 430.76   |

#### Complaints Received against Chairman of CWC

1871. SHRI SUKH LAL KUSHWAHA :  
SHRI JAGDAMBI PRASAD YADAV :

Will the Minister of WATER RESOURCES be pleased to state :

(a) the number of complaints of irregularities and frauds received against the acting Chairman and the